National Company Law Tribunal Allahabad Bench

CPNO. 161/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE COMPANY: Grala Insulance & Financial Advisers Utd Ks. ROC

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 of the Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. Ankit Kr. Sigh PCS Publication Aukut

2. Krishna Dev Vyes Adv. Roc.

Representation Signature

Aukut

Roc.

CP No.161/ALD/2017

Sh. Ankit Kumar Singh PCS for the petitioner. Sh. Krishna Dev Vyas CGSC for the ROC. The present case is filed as a fresh case seeking for Restoration of the name of the company in the Register of the ROC Kanpur. A copy of the present petition be provided to the learned CGSC as well as to the O/o ROC Kanpur.

The matter be listed on 21st December, 2017.

Dated: 24.11.2017

Typed by: MD. Zaid (Stenographer) Shri H.P. Chaturvedi, Member (Judicial)